

1	2	3	4	5	6
26.	A & N Islands	0	0	2	0
27.	Chandigarh	1	0	0	0
28.	D & N Havell	0	0	1	0
29.	Daman & Diu	0	0	0	0
30.	Delhi	19	0	0	0
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	23	0	0	0
Total (UTs)		43	0	3	0
Total (All-India)		27751	513	4575	95

LNG Terminal at Cochin

3973. SHRI V.M. SUDHEERAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a detailed proposal from the Government of Kerala has been received for the establishment of a Liquefied Natural Gas Terminal at Cochin for power generation in Kerala; and

(b) if so, the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir. However, the Government of Kerala has offered assistance in making available the land required for the setting up of LNG Terminal at Cochin.

(b) In order to import LNG to India, a Joint Venture Company, namely Petronet LNG Ltd. has been formed with GAIL, ONGC, IOC and BPCL, having 50% of the total equity and the rest to be offered to financial institutions etc. Cochin is one of the locations being considered. Bidding process for purchase of LNG has also been initiated and the same is being pursued by Petronet LNG Ltd.

Reservation for SC/ST

3974. SHRI K.D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Reservation Rules in Departmental promotions and allotment of N.D.M.C. houses for Scheduled Caste and Scheduled Tribe employees are being followed by the New Delhi Municipal Council;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) The instructions laid down by the Central Government in respect of its employees in the matter of reservation for Scheduled Castes and Scheduled Tribes in Services and allotment of residential accommodation are followed by the New Delhi Municipal Council also.

(c) Does not arise.

Exploration Activities of ONGC

3975. SHRI NARESH PUGLIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the exploration activities of the ONGC are found satisfactory; and

(b) if not, the reasons therefor and the efforts proposed to be made to boost exploration activities by ONGC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Reserves accretion of ONGC during VIII plan period has not been commensurate with the exploratory inputs.

(b) In Hydrocarbon exploration, there is no direct relationship between input and output. The possible reasons for less reserve accretion in recent years could be:

- (i) Large & medium sized prospects in geologically simpler areas and at shallower depths have possibly been discovered through the current technologies.
- (ii) Future discoveries may possibly be in geologically and logistically difficult areas and at deeper depth